

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 24 of 2012

The Commissioner of Income Tax (Central), Patna

... .. Appellant

Versus

M/S Lucky Coke Pvt. Ltd., Durgapur (W.B.)

... .. Respondent

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant : Ms. Rupa Kumari, Advocate
For the Respondent : M/s. M. Poddar, Advocate

Oral Order

13/Dated: 25.06.2020

Let this matter be listed before the Bench which is in seisin
of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)